

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP 277/252/ND/2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018.

NAME OF THE COMPANY: Ashok Prefab Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, Company Prosecutor, ROC

ORDER

Reply of the ROC is not on record. Ld. Prosecutor appearing on behalf of the ROC prays for some time to file their reply.

To come up for consideration on 1st March, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)